

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

NGT/PB/715/Admn/2019/474

Dated : 30th December, 2022

OFFICE ORDER

Sh. Subhayu Banerjee, Additional District & Sessions Judge, 7th Court, Barasat North 24 Parganas, working as Registrar in the National Green Tribunal, Eastern Zone Bench, Kolkata. on deputation basis, is hereby repatriated to his parent department i.e. Hon'ble High Court of Calcutta and consequently, Sh. Subhayu Banerjee stands relieved from his duties w.e.f. 31.12.2022 (AN).

This issues with the approval of the Competent Authority.

(Vidya Prakash)
Registrar General

To,

Sh. Subhayu Banerjee,
Ld. Registrar NGT, EZB, Kolkata

Copy to :-

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial and Hon'ble Expert Member, NGT, PB, New Delhi
3. Ld. Registrar General, Hon'ble High Court of Calcutta
4. PA to Registrar General, NGT, PB, New Delhi
5. The Divisional Head, P&L Division, MoEF&CC, IPB, Jor Bagh, New Delhi
6. The Pay and Accounts Officer, MoEF&CC, IPB, Jor Bagh, New Delhi
7. Computer Section, NGT, PB, New Delhi – for updating of NGT Website
8. RTI Cell
9. Personal file
10. Guard file

(Vidya Prakash)
Registrar General